

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

6. IA 2871/2022, IA 2206/2022, IA 526/2023, IA 615/2023, IA 934/2023,
IA 2354/2024 IN C.P. (IB)/1896(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2024**

NAME OF THE PARTIES: - IA 2206/2022 Vinit Gangwal
V/s
Anand Arya
IA 2871/2022 Vinit Gangwal
V/s
Amit Mahendrabhai Shah
IA 3239/2022 Sarla Performace Fibers Ltd
V/s
Blue Blends
IA 526/2023 UB Stainless Ltd
V/s
Vinit Gangwal
IA 615/2023 Salonah Tea Pvt. Ltd.
V/s
Vinit Gangwal
IA 934/2023 IA 5175/2023 Ub Equipments
Pvt. Limited
V/s
Vinit Gangwal
IA 2354/2024 Vinit Gangwal
V/s
Mr. K.B. Gohil
IN THE MATTER OF
Sarla Performance Fibers Ltd
V/s
Blue Blends India Limited

**Section: 60(5), Rule 11 of NCLT, 2016 Sec 25 (j) Sec 30 U/s 9 of Insolvency
and Bankruptcy Code, 2016**

ORDER

Presence: -

Adv. Feroze Patel a/w Adv. Dimple Vora a/w Adv. Riddhi Shah

.... Applicant (through VC) in IA.526/2023, IA.615/2023, IA.934/2023

CA. Raghunath SarangapaniResolution Professional (through VC).

Adv. Feroze Patel a/w Adv. Dimple Vora a/w Adv. Riddhi Shah

.... Respondent (through VC) No. 5 to 7 in IA.No.2206/2022

List this matter on **02.08.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)